

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

E-HEARING

SERVICE TAX EARLY HEARING APPLICATION NO. 85064 OF 2024

IN

SERVICE TAX APPEAL NO. 89820 OF 2018

INTERTEK TESTING SERVICES INDIA LTD

Appellant

Vs.

**COMMISSIONER OF CENTRAL GOODS AND
SERVICE TAX, NAVI MUMBAI**

Respondent

Appearance:

Present for the Appellant : Shri P.K. Sahu, Advocate

Present for the Respondent: Shri S.B.P. Sinha, AR

C CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : **25/04/2024**

ORDER

Both sides appeared online.

2. Learned counsel for the appellant seeks time to produce the judgment of the Hon'ble Supreme Court directly on the issue and lead his arguments on the early hearing application.

3. Taking convenience of both the sides, hearing of early hearing application is adjourned to 16.05.2024, to be heard on line.

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

**(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)**